## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 11/113/NCLT/AHM/2016 (New) C.P. No. 2/113/CLB/MB/2011(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>01.08.2017</u>

Name of the Company:

Reachwell KSM Properties Pvt. Ltd

V/s.

Choksi Tubes Company Ltd. & Ors.

Section of the Companies Act:

Section 113 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

**SIGNATURE** 

1. Ashish c. Doshi

Pcs

Respondent

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## ORDER

None present for Petitioner. Learned PCS Mr. Ashish Doshi present for Respondent.

Learned PCS appearing for respondent represented that CA 168/2013 is pending before Hon'ble High Court of Gujarat.

List the matter on 25.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 1st day of August, 2017.